

3. It has been informed that the snack food manufacturing plant and Beverages Concentrate manufacturing Plant at Channo and Fruit & Vegetable Processing Plant at Zahura have been set up and commissioned. Agro Research Centre to be set up is under implementation. Due to technology imparted for growing better variety of tomatoes to the farmers of the State, the average yield has risen from 6-7 tonnes per acre to an average of 15 tonnes per acre. The Agro Research Centre being set up by the Company would be taking up programmes for varietal improvements in fruits, vegetables and oil seeds. It is also stated that basic breeding materials and standard inbred lines of such fruits, vegetables and oil seeds will also be supplied by M/s. Pepsi Co. Inc.

Private Channels in Doordarshan

*239. SHRI SRIBALLAV PANIGRAHI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to set up private channels in Doordarshan;

(d) if so, the details thereof?

(c) whether the Government will have some control over these channels; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) The Government is committed to offer telecasting and broadcasting rights to public corporations, which conform to parameters to be laid down by law, and to allow them to compete with Prasar Bharati.

(b) to (d) It is not possible to spell out the details at this stage as the modalities for introducing competition in the Electronic Media require extensive study before these are firmed up.

Administrative Reforms

*240. DR. KARTIKESWAR PATERA: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal under the consideration of the Government to bring out reforms in administration;

(b) if so, the details thereof;

(c) whether the recommendations contained in the reports of the previous Administrative Reforms Commission have been implemented in toto; and

(d) if not, the reasons therefor and the difficulties in implementing the same?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) and (b) The scheme of a Responsive Administration as outlined by Shri Rajiv Gandhi, the then Prime Minister in his broadcast to the nation on January 5, 1985 already forms part of the Twenty Point Programme. It envisages (a) simplification of procedures (b) delegation of authority (c) enforcement of accountability (d) a monitoring system from the block to the national levels, and (e) prompt and sympathetic public grievance redress. These are a continuing process.

(c) and (d) A large number of recommendations of the Administrative Reforms Commission (ARC) have already been implemented. Some of the remaining ones have been considered infeasible by Government. With much change that has since come about in the country, measures considered relevant to the present times, have been adopted.

[Translation]

Setting up of Employment-Oriented Fund

*241. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of